

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of JUNE 2018

| Description of Cases | Total Pending at the beginning of the month | Total Institution during the month | Total Disposal during the month | Total Pending at the end of the month |
|---|---|------------------------------------|---------------------------------|---------------------------------------|
| CIVIL CASES | | | | |
| Regular First Appeal | 25204 | 182 | 263 | 25123 |
| Execution First Appeal | 43 | 0 | 0 | 43 |
| Regular Second Appeal | 46129 | 505 | 33 | 46601 |
| Execution Second Appeal | 215 | 74 | 0 | 289 |
| First Appeal from Order (MACT) | 45070 | 567 | 15 | 45622 |
| First Appeal from Order (Misc) | 8607 | 84 | 8 | 8683 |
| First Appeal from Order (Matrimonial) | 2039 | 8 | 4 | 2043 |
| Petition U/S 24 of HMA | 452 | 4 | 1 | 455 |
| Second Appeal from Order | 377 | 2 | 0 | 379 |
| Civil Revision | 11389 | 184 | 40 | 11533 |
| Civil Writ Petition | 72332 | 670 | 276 | 72726 |
| Letters Patent Appeal | 3866 | 159 | 15 | 4010 |
| Election Petitions | 18 | 0 | 0 | 18 |
| Recreminatory | 2 | 0 | 0 | 2 |
| Application in Election Petition | 19 | 0 | 0 | 19 |
| Probate | 12 | 0 | 0 | 12 |
| Matrimonial Reference | 0 | 0 | 0 | 0 |
| Income Tax Cases | 0 | 0 | 0 | 0 |
| Income Tax Appeals | 1831 | 22 | 0 | 1853 |
| Sales Tax Reference | 38 | 0 | 0 | 38 |
| Sales Tax Cases | 0 | 0 | 0 | 0 |
| Sales Tax Appeal | 44 | 0 | 0 | 44 |
| Wealth Tax Cases | 0 | 0 | 0 | 0 |
| Wealth Tax Appeal | 31 | 0 | 0 | 31 |
| Gift Tax Cases | 0 | 0 | 0 | 0 |
| Gift Tax Appeal | 6 | 0 | 0 | 6 |
| Estate Duty Cases | 0 | 0 | 0 | 0 |
| Central Custom Excise Salt/ Custom Appeals | 42 | 1 | 0 | 43 |
| Central Excise Cases | 0 | 0 | 0 | 0 |
| Central Excise Act | 162 | 2 | 0 | 164 |

| | | | | |
|---|---------------|-------------|-------------|---------------|
| Interest Tax Appeals | 0 | 0 | 0 | 0 |
| Vat Appeals | 369 | 26 | 0 | 395 |
| General Vat Reference | 2 | 0 | 0 | 2 |
| Vat Revisions | 13 | 0 | 0 | 13 |
| Vat Case | 0 | 0 | 0 | 0 |
| Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference | 56 | 0 | 0 | 56 |
| Civil Reference | 11 | 0 | 0 | 11 |
| Civil Original | 13 | 0 | 0 | 13 |
| Civil Contempts | 5171 | 41 | 18 | 5194 |
| Contempt Appeal Civil Petition | 20 | 0 | 0 | 20 |
| Arbitration Cases | 336 | 11 | 1 | 346 |
| Execution Liquidation | 0 | 0 | 0 | 0 |
| Company Appeals | 68 | 0 | 0 | 68 |
| Company Petitions | 342 | 0 | 0 | 342 |
| X-Objection | 2580 | 5 | 20 | 2565 |
| Transfer Application | 348 | 6 | 0 | 354 |
| Review Applications | 1306 | 18 | 4 | 1320 |
| Civil Suit - Original Side | 5 | 0 | 0 | 5 |
| Total of Civil Cases | 228568 | 2571 | 698 | 230441 |
| CRIMINAL CASES | | | | |
| Criminal Appeal - DB | 11433 | 26 | 2 | 11457 |
| Criminal Appeal - DB Acquital | 1812 | 5 | 0 | 1817 |
| Criminal Appeal - SB | 43227 | 115 | 18 | 43324 |
| Criminal Appeal - SB Acquital | 1793 | 0 | 0 | 1793 |
| Criminal Revision | 16003 | 137 | 11 | 16129 |
| Criminal Revision (Family) | 1076 | 19 | 3 | 1092 |
| Criminal Writ | 771 | 46 | 22 | 795 |
| Murder Reference | 7 | 0 | 0 | 7 |
| Contempt Appeals (Criminal) | 45 | 0 | 0 | 45 |
| Criminal Main Misc | 29252 | 2127 | 972 | 30407 |
| Pet. U/s 378 (3&4) | 8518 | 213 | 1 | 8730 |
| Criminal Reference | 4 | 0 | 0 | 4 |
| Total of Criminal Cases | 113941 | 2688 | 1029 | 115600 |
| Total of Main Cases (Civil & Criminal) | 342509 | 5259 | 1727 | 346041 |